CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 135/MP/2018

Coram: Shri I.S. Jha, Member Shri Arun Goyal, Member Shri P.K. Singh, Member

Date of order: 15th of May, 2023

In the matter of

Petition seeking payment of transmission tariff between the date of commissioning and date of charging of Element 2 and Element 3 of transmission assets of Kudgi Transmission Limited

And In the matter of

Kudgi Transmission Limited, TCTC Building, 1st Floor, P.B.No.979, Mount Poonamallee Road, Manapakkam, Chennai - 600 089

...... Petitioner

Vs

Bangalore Electricity Supply Company Limited (BESCOM)

K.R. Circle Bangalore - 560 001 & 15 others

....Respondents

CORRIGENDUM

In order to rectify an inadvertent error noticed in the order dated 24.11.2022 in Petition No. 135/MP/2018, the following correction is being made to the said order:

• In Page 36, paragraph 37, the words "Element 2" appearing in third sentence shall be substituted with words "Element 2 and Element 3".

2. Except for the above, all the other terms contained in the order dated 24.11.2022 in Petition No. 135/MP/2018 shall remain unchanged.

Sd/-(P.K. Singh) Member sd/-(Arun Goyal) Member sd/-(I.S. Jha) Member